

From,

**Atul Srivastava, HJS
Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad**

To,

**The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow**

No. 564 /Admin. (Services)/2019

Dated: Allahabad: October 24, 2019

Subject: Regarding 02 Days Advance Training on CIS 3.1 for Civil Judges clubbed with 01 Day Mediation Training for Referral Judges Training under 14th Finance Commission Scheme at JTRI, Lucknow.

Madam,

With reference to your letter no. CIS & Referral Judges Trg./2019-1968 dated 19 October, 2019, I am directed to inform you that the Hon'ble Court has been pleased to approve **two** separate schedules of 02 Days Advance Training on CIS 3.1 for Civil Judges clubbed with 01 Day Mediation Training for Referral Judges under 14th Finance Commission Scheme to be held from 04.11.2019 to 06.11.2019 and 18.11.2019 to 20.11.2019 at JTRI, Lucknow and **nominated the officers whose names are contained in the enclosed lists A & B {except the name of Sri Raj Kumar Sirohi, Addl. Civil Judge (Jr. Div.), Sonbhadra at Sl. No. 29 in List-'A'}** for the said training in the respective schedules.

I am further to inform you that the Hon'ble Court has been pleased to nominate the Master Trainers (Judicial Officers) whose names are mentioned in the enclosed list-'C', to impart training on CIS 3.1 at JTRI, Lucknow on the dates mentioned against their names. Furthermore, Hon'ble Court has also been pleased to nominate **Sri Mrityunjay Srivastava, ACJM, Railway, Bareilly and Sri Ankur Garg, Chief Judicial Magistrate, Kasganj (present at Sl. No. 30 & 34 respectively)** to impart training to other judicial officers on the dates mentioned against their names at JTRI, UP, Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Encl: As above

sd/-

Registrar (Judicial) (Services)

No. 564(i)/Admin. (Services)/2019

dated: October 24, 2019

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges with the request to kindly inform the officers concerned accordingly and direct them to report at Judicial Training & Research Institute, U.P., Lucknow on the scheduled date for participation in the aforesaid training.
3. The O.S.D. (Judicial) (Computer), High Court, Allahabad.

Encl: As above

sd/-

Registrar (Judicial) (Services)

**2 Days Advance Training on CIS 3.1 for Civil Judges clubbed with
1 Day Mediation Training for Referral Judges**

Duration: 04.11.2019 to 06.11.2019

List of Participants

Sl. No.	I.D.	Batch	Name	Designation	Place of Posting
1.	1841	2006	SHEELVANT	Civil Judge (Senior Div.)	Hardoi
2.	1842	2006	SHARAD KUMAR CHAUDHARY	A.C.J.M. (Ayodhya Prakaran)	Lucknow
3.	1870	2006	YASHWANT KUMAR SAROJ	Addl. Civil Judge (Sr.Div.)/ACJM.	Bareilly
4.	1843	2006	SHRI PAL SINGH	Civil Judge (Senior Div.)	Balrampur
5.	1844	2006	DR. SURESH KUMAR	Civil Judge (Senior Div.)	Auraiya
6.	1845	2006	DINESH KUMAR GAUTAM	Civil Judge (Senior Div.)	Shahjahanpur
7.	1846	2006	ANUPAM SHAURY	A.C.J.M. (Railway)	Bareilly
8.	1848	2006	SMT. MEENAKSHI SONKAR	Secretary, District Legal Services Authority	Unnao
9.	1849	2006	MAHENDRA KUMAR-II	Civil Judge (Senior Div.)	Sonbhadra
10.	1850	2006	BHOOLA RAM	Civil Judge (Senior Div.)	Bulandshahar
11.	1851	2006	RAHUL SINGH-II	Addl. Chief Judicial Magistrate	Bulandshahar- Anoopshahar
12.	1853	2006	PRABODH KUMAR VERMA	Chief Judicial Magistrate	Rampur
13.	1877	2006	VIJAY KUMAR-IV	Civil Judge (Senior Div.)	Ramabai Nagar
14.	1854	2006	KAMAL SINGH	Chief Judicial Magistrate	Pratapgarh
15.	1855	2006	PRASHANT KUMAR-II	Addl. Chief Judicial Magistrate	Agra
16.	1857	2006	SMT. KIRAN GOND	Addl. Civil Judge (Senior Div.)	Baghpat
17.	1858	2006	MRADANSHU KUMAR	Addl. Civil Judge (Sr.Div.)/ACJM.	Bareilly
18.	1860	2006	ARVIND VERMA	A.C.J.M. (Railway)	Mathura
19.	1861	2006	RAJEEV SARAN	Chief Judicial Magistrate	Saharanpur
20.	1862	2006	DINESH KUMAR-II	Addl. Civil Judge (Sr.Div.)/ACJM.	Meerut
21.	1863	2006	JAGANNATH	Addl. Chief Judicial Magistrate	Bahraich
22.	1865	2006	HARISH KUMAR-II	Chief Judicial Magistrate	Sultanpur
23.	1866	2006	SMT. SARVOTTAMA NAGESH SHARMA	Addl. Civil Judge (Sr.Div.)/ACJM.	Varanasi
24.	1874	2000	BHARTENDU PRAKASH GUPTA	Civil Judge (Senior Div.)	Banda
25.	5677	1989	PIYUSH VERMA	Civil Judge (Junior Div.)	Fatehpur
26.	6388	2003	PRAVEEN KUMAR TYAGI	Addl. Civil Judge (Junior Div.)	Kanpur Nagar
27.	6488	2003	VIMAL PRAKASH ARYA	Judge Small Cause Court	Jhansi
28.	2035	2003	LAL BAHADUR GOND	Chief Judicial Magistrate	Jhansi
29.	1922	2012	MRITUNJAY SRIVASTAVA	A.C.J.M. (Railway)	Bareilly
30.	1923	2012	HRISHIKESH PANDEY	Civil Judge (Senior Div.)	Saharanpur
31.	1924	2012	SHARIB ALI	Civil Judge (Senior Div.)	Baghpat
32.	1926	2012	SURYA KANT DHAR DUBEY	Addl. Chief Judicial Magistrate	Deoria
33.	1927	2012	ANKUR GARG	Chief Judicial Magistrate	Kasganj
34.	1928	2012	PRADEEP KUMAR SHUKLA	Addl. Civil Judge (Senior Div.)	Bareilly
35.	1929	2012	SWAPNA ANAND	Addl. Civil Judge (Sr.Div.)/ACJM.	Lucknow
36.	1930	2012	SUSHRI ALKA PANDEY	Addl. Chief Judicial Magistrate	Hardoi

37.	1931	2012	SURAJ MISHRA	Civil Judge (Senior Div.)	Lalitpur
38.	1932	2012	DHARAM VEER SINGH	Addl. Civil Judge (Sr.Div.)/ACJM.	Meerut
39.	1936	2012	SMT. SUDHA SINGH	Addl. Civil Judge (Sr.Div.)/ACJM.	Varanasi
40.	1942	2012	SUSHRI KAVITA SINGH	Addl. Civil Judge (Sr.Div.)/ACJM.	Lucknow
41.	1943	2012	RAJENDRA KUMAR SINGH	Chief Judicial Magistrate	Farrukhabad
42.	1944	2012	SANJIV KUMAR TRIPATHI	Addl. Chief Judicial Magistrate	Faizabad
43.	1945	2012	SMT. POOJA GUPTA	Secretary, District Legal Services Authority	Rai Bareli
44.	1946	2012	ASHISH KUMAR RAI	Addl. Civil Judge (Sr.Div.)/ACJM.	Varanasi
45.	1950	2012	SMT. MINAKSHI SINHA	Secretary, District Legal Services Authority	Gautambuddha Nagar
46.	1542	2006	SMT. POOJA VISHWAKARMA	A.D.J. (FTC)	Ambedkar N. at Akbarpur
47.	1840	2006	ASHOK KUMAR-XII	Civil Judge (Senior Div.)	Ambedkar N. at Akbarpur
48.	1852	2006	VINAY KUMAR-II	Chief Judicial Magistrate	Ramabai Nagar
49.	1864	2006	SMT. SUDHA	Addl. Civil Judge (Sr.Div.)/ACJM.	Bareilly

**2 Days Advance Training on CIS 3.1 for Civil Judges clubbed with
1 Day Mediation Training for Referral Judges
Duration: 18.11.2019 to 20.11.2019**

List of Participants

Sl. No.	I.D.	Batch	Name	Designation	Place of Posting
1.	1761	2006	SURENDRA KUMAR RAI	Special C.J.M.	Meerut
2.	1718	2006	RAN VIJAY PRATAP SINGH	Chief Judicial Magistrate	Varanasi
3.	1743	2006	VIDYA BHUSHAN PANDEY	Chief Judicial Magistrate	Amroha
4.	1657	2006	RAKESH KUMAR TIWARI	Chief Judicial Magistrate	Budaun
5.	1658	2006	AMIT KUMAR YADAV-I	Civil Judge (Senior Div.)	Chandauli
6.	1605	2006	BRIJESH KUMAR YADAV	A.C.J.M. (Railway)	Chandauli
7.	1606	2006	HARENDRA KUMAR OJHA	Special C.J.M.	Kanpur Nagar
8.	1607	2006	BRIJESH KUMAR-II	Judge Small Causes Court	Bulandshahar
9.	1727	2006	KALPARAJ SINGH	Chief Judicial Magistrate	Firozabad
10.	1608	2006	YOGENDRA CHAUHAN	Chief Judicial Magistrate	Hathras
11.	1719	2006	TENDRA PAL	Chief Judicial Magistrate	Mainpuri
12.	1659	2006	NIRDOSH KUMAR	Chief Judicial Magistrate	Mahoba
13.	1764	2006	LOKESH NAGAR	Chief Judicial Magistrate	Agra
14.	1609	2006	SMT. SHUBHI GUPTA	Civil Judge (Senior Div.)	Barabanki
15.	1697	2006	SMT. NEELIMA SINGH	Chief Judicial Magistrate	Rai Bareli
16.	1660	2006	SMT. CHHAYA SHARMA	Civil Judge (Senior Div.)	Mathura
17.	1661	2006	KAMALESH KUMAR MAURYA	Chief Judicial Magistrate	Etawah
18.	1720	2006	SMT. JYOTI SINGH	Addl. Chief Judicial Magistrate	Barabanki
19.	1721	2006	KHUSHTER DANISH	Civil Judge (Senior Div.)	Baghpat
20.	1610	2006	SURENDRA SINGH-III	Judge Small Causes Court	Sitapur
21.	1698	2006	SMT. TARANNUM KHAN	Civil Judge (Senior Div.)	Mainpuri
22.	1662	2006	SMT. SEEMA VERMA	Judge Small Causes Court	Aligarh
23.	1699	2006	KUSH KUMAR	Civil Judge (Senior Div.)	Agra
24.	1663	2006	RAJEEV KUMAR SINGH	Civil Judge (Senior Div.)	Budaun
25.	1664	2006	GHANENDRA KUMAR	Addl. Chief Judicial Magistrate	Meerut
26.	1700	2006	SMT. SUNEETA SHARMA	Civil Judge (Senior Div.)	Hamirpur
27.	1665	2006	RAGHUVIR SINGH RATHORE	Civil Judge (Senior Div.)	Etawah
28.	1701	2006	RAKESH	Civil Judge (Senior Div.)	Varanasi
29.	1744	2006	SMT. MEERA GOTHALWAL	Chief Judicial Magistrate	Lucknow
30.	1666	2006	RAJMANGAL SINGH YADAV	Chief Judicial Magistrate	Shamli at Kairana
31.	1613	2006	SMT. PRITI SINGH-II	Special C.J.M.	Agra
32.	1702	2006	NAND KUMAR	Secretary, District Legal Services Authority	Barabanki
33.	1667	2006	SMT. KARUNA SINGH	Chief Judicial Magistrate	Aligarh
34.	1668	2006	SURENDRA PRATAP YADAV	Special C.J.M.	Varanasi
35.	1614	2006	RAKESH SINGH	Civil Judge (Senior Div.)	Bijnor
36.	1615	2006	SMT. CHIR KUMARITVA	Chief Judicial Magistrate	Pilibhit
37.	1671	2006	SMT. RITU NAGAR	Civil Judge (Senior Div.)	Aligarh
38.	1703	2006	PIYUSH SIDDHARTHA	Chief Judicial Magistrate	Bareilly
39.	1750	2006	NAVNEET KUMAR BHARTI	Civil Judge (Senior Div.)	Bahraich
40.	1672	2006	RAJNEESH MOHAN VERMA	Civil Judge (Senior Div.)	Shamli at Kairana
41.	1673	2006	YASH PAL SINGH LODHI	Civil Judge (Senior Div.)	Bareilly

42.	1674	2006	DILIP KUMAR SACHAN	Addl. Chief Judicial Magistrate	Bijnor
43.	1617	2006	SHAMIM AHMAD ANSARI	Chief Judicial Magistrate	Gautambuddha Nagar
44.	1618	2006	ATUL CHAUDHARY	Addl. Chief Judicial Magistrate	Bareilly
45.	1728	2006	VIRAT KUMAR SRIVASTAVA	Chief Judicial Magistrate	Unnao
46.	1619	2006	PRADEEP KUMAR SINGH-I	Chief Judicial Magistrate	Balrampur
47.	1756	2006	SMT. ANJU KANAUJIA	Judge Small Causes Court	Lucknow
48.	1752	2006	RAJANEESH KUMAR MISHRA	Addl. District & Sessions Judge	Lucknow
49.	1612	2006	SMT. ANJU RAJPOOT	Addl. Chief Judicial Magistrate	Mathura
50.	2315	2006	SUMIT KUMAR	Civil Judge (Junior Div.)	Chitrakoot- Mau

List- 'C'
2 Days Advance Training on CIS 3.1 for Civil Judges clubbed with
1 Day Mediation Training for Referral Judges
List of CIS Master Trainers

Sl. No.	Name, Designation and Place of Posting	Dates of Training
1.	Sri Satyawan Singh Addl. District & Sessions Judge, Barabanki	04.11.2019 to 05.11.2019
2.	Sri Mritunjay Srivastava ACJM(Railway), Bareilly	04.11.2019 to 05.11.2019
3.	Sri Kamalkant Gupta Addl. Chief Judicial Magistrate, Ramabai Nagar	04.11.2019 to 05.11.2019
4.	Sri Ankur Garg, Chief Judicial Magistrate, Kasganj	04.11.2019 to 05.11.2019

Sl. No.	Name, Designation and Place of Posting	Dates of Training
1.	Sri Mayank Chauhan Spl Judge (EC Act), Bareilly	18.11.2019 to 19.11.2019
2.	Sri Saif Ahmad, Addl. District & Sessions Judge, Kanpur Nagar	18.11.2019 to 19.11.2019
3.	Sri Saurabh Dwivedi, Civil Judge (SD), Shahjahanpur	18.11.2019 to 19.11.2019
4.	Sri Kuldeep Singh-I, Addl. Civil Judge (Sr.Div.)/ACJM., Meerut	18.11.2019 to 19.11.2019